

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 248**

**(IB)-1781(ND)2018**

**IA/69/2021 IA-4507/2020 IA-4508/2020 IA 3371/2020 IA/3896/2020**  
**IA/3898/2020 IA/3912/2020 IA/4461/2020 IA/4491/2020**  
**IA/5247/2020 IA/4412/2020**

**IN THE MATTER OF:**

**M/s. Indu Kumar & Ors**

**... Applicant/Petitioner**

**Versus**

**M/s. Saha Infratech Pvt. Ltd.**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**

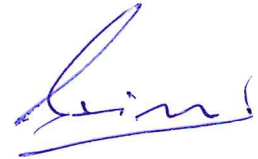
**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:** Ms. Divya Joshi, advocate, Mr. Avi Srivastava, Mr. Raghavendra Mohan Bajaj, Adv. Mr. Nikhil Bamal, Adv.

**ORDER**

Renotify on 08.02.2021.



**T.S. Singh  
(Court Officer)**